GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 6257 (To be answered on the 5th April 2018)

Admission of Foreign Nationals for CPL Course

6257. SHRI P. NAGARAJAN DR. C. GOPALAKRISHNAN

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether Indira Gandhi Rashtriya Uran Akademi (IGRUA) is conducting various courses including Commercial Pilots Licence (CPL) course, if so, the details thereof;

(b) whether IGRUA is admitting foreign nationals for Commercial Pilots

Licence (CPL) course;

(c) if so, the details thereof;

(d) the total number of foreign students that were admitted in the CPL course in the said academy during the last three years; and

(e) the criteria adopted to admit these foreign nationals in the said course?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): List of courses conducted by Indira Gandhi Rashtriya Uran Akademi (IGRUA) is given below:

(b) to (e): IGRUA admits foreign nationals for Commercial Pilots Licence (CPL) course when they are sponsored by their respective Govt, then approved by Ministry of External Affairs and Ministry of Civil Aviation. Last batch of 10 Ariana Afghan Airline Pilots, Afghanistan was inducted in 2010.

⁽i) Ab-initio to Commercial Pilot Licence (CPL) coupled with Instrument and Multi Engine Endorsement alongwith an option for BSc (Aviation) degree.(ii) Simulator training as per candidates requirements. (iii) Multi Engine endorsement. (iv) Instrument Rating. (v) Licence issue/ renewal tests and Licence endorsement checks.(vi) Ab-initio to Commercial Pilots Licence (CPL) course for foreign nationals as per Regulatory requirements in their respective countries (vii) Specifically designed training courses for Indian Navy and Indian Coast Guard Pilots. (viii) Crew Resource Management (CRM) Workshop (ix) Multi-Crew Co-operation (MCC) Course (b) to (e): IGRUA admits foreign nationals for Commercial Pilots Licence